Concern over frequent accidents in Ordnance Depots

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I rise to commend the attention of this House to the recent destruction of one of the biggest ordnance depots in J and K and subsequent accident in the Jabalpur Ordnance Factory. These accidents have not only caused collateral loss of life and property, but large amount of vital ordnance was also destroyed. By one estimate, the forces have lost ordnance worth Rs.1200 crores in such accidents that have taken place with disturbing frequency since the year 2000. Such accidents do affect the combat preparedness of our forces. The strategic significance of such accidents should be examined in context of the unstable political situation in our neighbourhood. It must be recalled that similar accidents took place in Rajasthan during the mobilization of forces for Operation Parakram. The coincidence is conspicuous and gives rise to the apprehension that our ordnance factories, depots and supply lines can become vulnerable at critical times. I seek that the Government should replenish the loss expeditiously so that the combat preparedness is not hampered. The Government should make an enquiry of such accidents involving the intelligence and security agencies and inform the Parliament of the steps to secure and sanitize ordnance supply lines and depots. Further, the ordnance factories and depots must be modernized to avoid short circuits. Personnel handling ordnance should strictly adhere to safety measures. Most of the ordnance is kept exposed in open space. DRDO must be asked to build fire-resistant ordnance storage shelters. Technology must be developed to dispose of old and sensitive ammunition.

Concern over leakage of examination papers in the country

श्री जय प्रकाश अग्रवाल (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): उपसभापति जी, अगस्त, 2007 के प्रथम सप्ताह में चार्टर्ड एकाउंटेंसी के एण्ट्रेन्स एग्जाम का पर्चा लीक हो जाने से हजारों उम्मीदवारों को परेशानी का सामना करना पड़ा है। इस घटना ने आई.सी.ए.आई. की छवि पर न केवल दाग छोड़ा है, बल्कि इस एग्जाम के तौर-तरीकों पर भी सवालिया निशान उठाया है। चूंकि हमारे देश में पेपर लीक होने की घटनाएं आम हो चुकी हैं, इसलिए पेपर लीक जैसे मामलों को सिर्फ एक आपराधिक घटना के तौर पर देखने और निपटाने के घिसे-पिटे और पुराने तौर-तरीकों से अब बाहर निकलने की आवश्यकता है।

हमारे देश में किसी न किसी एग्जाम या टेस्ट पर यह कहर अकसर टूटता ही रहता है, लेकिन हर बार हमारा रिएक्शन एक जैसा ही रहता है - पहले जांच, फिर कुछ लोगों के खिलाफ कार्रवाई और तब सिस्टम में सुरक्षा के कुछ नए इंतजाम। इससे तब तक काम चलता रहता है, जब कि अगली बार कोई पेपर लीक न हो जाए। यदि पुनः इस तरह की घटना घटती है, तो तब एक बार फिर यही कार्रवाई दोहराई जाती है, लेकिन पेपर लीक जैसी गंभीर समस्या का स्थाइ हल नहीं निकल पाता है, जिसके परिणामस्वरूप इन परीक्षाओं में शामिल होने वाले उम्मीदवारों को भारी परेशानी का सामना करना पड़ता है।

अतः ऐसी स्थिति में मेरा केन्द्र सरकार से अनुरोध है कि वह एक ऐसी व्यवस्था बनाये, जिससे केन्द्रीय नौकरियों और अन्य परीक्षाओं के पेपर लीक होने की बार-बार होने वाली घटनाओं पर काबू पाया जा सके।